

12.16 hrs.

TAXATION LAWS (AMENDMENT)
BILL

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961 and the Wealth-tax Act, 1957.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961, and the Wealth-tax Act, 1957".

The motion was adopted.

Shri Morarji Desai: I introduce the Bill.

MAJOR PORT TRUSTS BILL

The Minister of Transport and Communications (Shri Jagjivan Ram): I beg to move for leave to introduce a Bill to make provision for the constitution of port authorities for certain major ports in India and to vest administration, control and management of such ports in such authorities and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to make provision for the constitution of port authorities for certain major ports in India and to vest administration, control and management of such ports in such authorities and for matters connected therewith".

The motion was adopted.

Shri Jagjivan Ram: I introduce the Bill.

12.17 hrs.

CONSTITUTION (FIFTEENTH
AMENDMENT) BILL

The Minister of Law (Shri A. K. Sen): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

Shri A. K. Sen: I introduce the Bill.

RE: NOTE ON PUBLICITY IN CON-
NECTION WITH CHINESE
AGGRESSION

Shri D. C. Sharma (Gurdaspur): I would submit that the Note laid on the Table of the House by the Minister of Information and Broadcasting with regard to publicity in connection with Chinese aggression should be discussed on the floor of the House.

TEXTILES COMMITTEE BILL

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I beg to move for leave to introduce a Bill to provide for the establishment of a Committee for ensuring the quality of textiles and textile machinery and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a Committee for ensuring the quality of textiles and textile machinery and for matters connected therewith".

The motion was adopted.

Shri Manubhai Shah: I introduce the Bill.